

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.103/(MAH)/2014
MA No. 32/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: M/s. Welspun Projects Ltd.
V/s.

M/s. Bul MSK Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Rahul D. Oak.	Advocate R- Regd. 24.6.	
2)	Mr. M. ELANGO i/b M/S. WADIA GHANDY & CO.	Petitioner	

ORDER

M.A. No. 32/2017 In C.P. No. 103/I&BC/CLB/MB/MAH/2014

1. The Learned Representatives of both the sides are present.
2. Both of them are seeking adjournment. Granted.
3. Adjourned to **23.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
04.10.2017

Sd/-

M.K. Shrawat
Member (Judicial)